

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/163(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	AJAY HALDIA VS THE RANIBARI TEA COMPANY LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Aniket Chaudhury, Adv. : For Petitioner

Ms. Debaleena Ganguly, Adv. : For Respondent

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **29/08/2024**.

**Satyajit Roy
(Court Officer)**